

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Tuesday, the 6th March, 2012.**

CASES PENDING WITH C.B.I.

***815. SH. KRISHAN PAL GURJAR, M.L.A. :** Will the Chief Minister be pleased to state :-

- a) the number of cases relating to Haryana that are pending with the CBI at present togetherwith the status of investigation by CBI relating to the criminal cases alongwith the number of cases in which the CBI has filed charge sheet in the court; and
- b) whether any accused has been convicted on the basis of the investigation made by the CBI ?

**Chandigarh:
The 29th February, 2012**

**SUMIT KUMAR,
Secretary,
Haryana Vidhan Sabha**

